

Import of Foodgrains from Foreign Countries

800. **Shri E. S. Pandey:**
Shri Firodia:
Shri Liladhar Kotaki:
Shri N. R. Laskar:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any agreements have been signed with certain foreign countries to import foodgrains in India to meet the food situation during the last two months; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and (b). By letters exchanged on the 14th October, 1968 between the Government of India and the Government of the U.S.A., the latter has provided, under the P.L. Agreement of September, 1964 an additional amount of dollars 13 million for the purchase of wheat. This amount is expected to fetch about 2 lakh tonnes of wheat.

Central Warehousing Corporation

801. **Shri S. M. Banerjee:**
Shri Daji:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that instructions have been issued to close down the Central Warehousing Corporation at central level;

(b) if so, the reasons therefor; and

(c) whether the staff attached to these Warehouses have been absorbed in equivalent grades?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) No, Sir.

(b) and (c). Do not arise.

Surcharge on Land Revenue

802. **Shri S. M. Banerjee:**
Shri Daji:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether instructions have now been issued to the State Governments to withdraw the surcharge on land revenue which was levied after the proclamation of Emergency in 1962;

(b) if not, the reasons for the delay;

(c) whether the State Governments have expressed their inability to withdraw the same; and

(d) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No.

(b) The subject falls within the purview of the State Governments.

(c) and (d). Do not arise.

Exchange of Impounded Ships between India and Pakistan

803. **Shri P. C. Borooah:**
Shri Bhagwat Jha Asad:
Shri S. C. Samanta:
Shri Subodh Haasda:
Shri M. L. Dwivedi:
Shri Onkar Lal Berwa:
Shri Indrajit Gupta:

Shri D. D. Puri:
Shri R. S. Pandey:
Shri Maheswar Naik:
Shri Basumatari:
Shrimati Maimoona Sultan:
Shrimati Savitri Nigam:
Shri H. C. Linga Reddy:
Shri Gulshan:
Shri P. H. Bheel:
Shri Kindar Lal:
Shri Vishwa Nath Pandey:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) the progress made in the exchange of ships between India and Pakistan which were seized by the two countries during the last conflict; and

(b) the response from Pakistan so far to India's unilateral declarations to release the ships seized by India and how far Government have carried out their unilateral undertakings?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). On the 19th October 1966, the Government of India released the Pakistan Ship 'Ocean Enterprise' and 'Al Hasan' which had been detained at Calcutta and Visakhapatnam, respectively. On the 20th October, 1966, the Government of Pakistan released 'Jala Rajendra' and 'Saraswati' detained by them at Karachi. Action is being taken for the exchange of the remaining Pakistan Ship 'Ilyas Baksh' detained at Bombay with the Indian Ship 'Sakeela' detained at Chalna in East Pakistan.

Crash of I.A.C. Caravelle

904. Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Bishwanath Roy:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether with the loss of a Caravelle aircraft in an accident on a hill-lock near Santa Cruz, Bombay in the first week of September, 1966, the

I.A.C. Caravelle Services were curtailed and the schedule was re-adjusted;

(b) if so, the details thereof;

(c) whether any replacement of the lost plane or other additional aircraft have since been procured or are being procured to augment the I.A.C. fleet; and

(d) if so, the details thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir.

(b) Only two Caravelle services per day are now being operated between Bombay and Delhi instead of three. The Caravelle service on Calcutta/Madras sector has been withdrawn and a Viscount service introduced on this sector.

(c) and (d). No aircraft has been procured so far as a replacement of the lost Caravelle, as such. However, I.A.C.'s fleet has been augmented by the addition of two Fokker Friendship aircraft and one Caravelle and another Caravelle is expected shortly.

चुनाव नियम पुस्तक

805. श्री भागवत झा आजाद :

श्री स० खं० सामन्त :

श्री म० ला० द्विवेदी :

श्री सुबोध हंसवा :

डा० म० मो० दास :

श्री प्र० खं० बरहवा :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चुनाव नियम पुस्तक का जिसमें चुनाव अधिनियम तथा नियम शामिल हों, प्रकाशन कार्य शुरू कर दिया गया है ;

(ख) यदि हाँ, तो इनके कब प्रकाशित हो जाने की सम्भावना है ; और